

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/82/9/AMR/ 2019	Admitted	9 of IBC	Sravanthi Infra tech Pvt Ltd Vs K.P.R Chemicals Ltd
	IA(IBC)/7/2021	U/Sec 33(1)(i) R/w Sec 60(5) (c) of IBC,2016 R/w 11,13 and 32 NCLT Rules,2016	Devvart Rana, RP of KPR Chemicals Private Limited
	Restoration Application(IBC)/1/2024 in IA(IBC)/42/2021	U/Rule 11 of NCLT Rules, 2016	Srinivasa Reddy Velagala, Ex Director Vs Sravanthi Infra tech Private Limited
	Restoration Application(IBC)/2/2024 in IA(IBC)/41/2021	U/Rule 11 of NCLT Rules, 2016	Srinivasa Reddy Velagala, Ex Director Vs Sravanthi Infra tech Private Limited

ORDER

IA (IBC)/7/2021:

Present: Mr. Devvart Rana, RP

Ms. Raakhi Sahijpal, Ld. Counsel for the CD.

For hearing, list the matter on 30.07.2024.

Restoration Application (IBC)/1/2024 in IA (IBC)/42/2021:

Present: Proxy counsel for the Applicant.

Mr. Devvart Rana, RP

Ms. Raakhi Sahijpal, Ld. Counsel for the Respondent

Counter not filed. For filing Counters by the Respondent and RP, list the matter on 30.07.2024.

Restoration Application (IBC)/2/2024 in IA (IBC)/41/2021:

Present: Proxy counsel for the Applicant.

Mr. Devvart Rana, RP

Ms. Raakhi Sahijpal, Ld. Counsel for the Respondent

Counters not filed. For filing Counters by the Respondent and RP, list the matter on 30.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**